- (vii) building of an electronic data base of offenders.
- (viii) conducting training programmes for law enforcement officials for upgrading their skills to combat drug trafficking.

## Strength of officers/staff in Tihar Jail

- 2259. SHRILALITSURI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the sanctioned strength of the officers and staff, cadre-wise of Tihar Jail in Delhi as on 31st March, 2004;
- (b) the actual number of the officers and staff, cadre-wise, working there as on the same date; and
- (c) the action taken/proposed to be taken to bridge the gap between the sanctioned and the actual strength of the officers and staff?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) The sanctioned strength of officers and staff in Tihar Jail and the number of officials in position as on 31st March, 2004 were as mentioned below:

SI. No. Cadre Number Sanctioned posts		mber of	Number of posts filled up
1.	Jail Cadre	1373	872
2.	Medical and Para Medical Cadre	178	132
3.	Delhi Administrative Subordinate st	aff 150	105
	TOTAL: 170	)1	1109

(c) All the vacant posts have been notified to the concerned recruiting/deputing agencies and the department is pursuing the matter with them for filling up the vacant posts at the earliest.

## Overcrowding in Tihar Jail

- 2260. SHRI LALIT SURI: Will the Minister of HOME AFFAIRS be pleased to state:
  - (a) whether it is a fact that Delhi's Tihar Jail is overcrowded;